

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****MBE COAL & MINERAL TECHNOLOGY INDIA PRIVATE LIMITED OPERATING IN
COAL WASHERIES AND MINERAL BENEFICIATION PLANTS**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	MBE Coal & Mineral Technology India Private Limited PAN: AACCH2574H CIN: U27100WB2009PTC137428
2. Address of the Registered Office	Plot 1A, Sector B, Industrial Growth Centre Nimpura P.O. Rakhajungle Kharagpur Midnapore West Midnapore WB 721301 IN
3. URL of website	https://www.mbecoalandmineral.in/
4. Details of place where majority of fixed assets are located	Plot 1A, Sector B, Industrial Growth Centre Nimpura P.O. Rakhajungle Kharagpur Midnapore West Midnapore WB 721301 IN
5. Installed capacity of main products/ services	Please write an e-mail to ip.mbecoal@gmail.com to seek further details about the Corporate Debtor
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between MBE Coal and Mineral Technology India Pvt. Ltd. and Northern Coalfields Ltd. on 18.12.2019 for the Operation and Maintenance of the Bina Deshaling Plant (4.5 Mty) located at Bina, Sonbhadra (U.P.) for a value of INR 15,51,58,200.00 for a period of 3 years. The said contract has been extended from time to time, last extended on 31.08.2023 for the period up to 30.11.2023.
7. Number of employees/ workmen	17 (Seventeen)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to ip.mbecoal@gmail.com to seek further details about the Corporate Debtor.
9. Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to ip.mbecoal@gmail.com to seek further details.
10. Last date for receipt of Expression of Interest	27-11-2023

11.	Date of issue of Provisional List of Prospective Resolution Applicants	07-12-2023
12.	Last date for submission of objections to Provisional List	12-12-2023
13.	Date of issue of Final List of Prospective Resolution Applicants	22-12-2023
14.	Date of Issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants.	12-12-2023
15.	Last date for submission of Resolution Plans	11-01-2024
16.	Process email id to submit Expression of Interest	ip.mbecoal@gmail.com


 SOUMENDRA PODDER
 INSOLVENCY PROFESSIONAL
 REG. NO. IBBI/IPA-001/IP-P00446/2017-18/10789

Mr. Soumendra Podder

Resolution Professional

For MBE COAL & MINERAL TECHNOLOGY INDIA PRIVATE LIMITED

Reg. No. IBBI/IPA-001/IP-P00446/2017-18/10789

Authorisation of Assignment Valid Upto: 09-03-2024

Address: 1/427 Gariahat Road (South) 4th Floor,
Kolkata, West Bengal - 700068

Date: 11.11.2023

Place: Kolkata

